

(1)	(2)	(3)	(4)	(5)
10.00—14.50	4	—	16000	—
TOTAL	8	—	23908	—
GREECE, CATG. 27				
0—4.50	—	—	—	—
5.00—9.50	1	—	480	—
TOTAL	1	—	480	—

Source : Apparel Export Promotion Council.

Decline in Exports to European Countries

9142. SHRI RADHAKANTA DIGAL: Will the Minister of COMMERCE be pleased to state:

(a) whether exports to European Economic countries (EEC) have declined in last three years;

(b) if so, the reasons therefor;

(c) whether it is due to the low quality of Indian products exported to those countries; and

(d) The other reasons responsible for decline in export to EEC countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) to (d). During the last three years, it is only 1985-86 that India's exports to EEC showed some decline of about 3.7% as compared to those in 1984-85. In 1986-87, Indian exports to EEC increased by over 45% compared to those in the preceding year. This trend of significant increase in

Indian exports to EEC was maintained in 1987-88. According to provisional data, Indian exports to EEC are estimated to have risen by more than 40% during the period April-December 1987 in comparison with exports in the corresponding period of 1986.

Gems and Jewellery Production in Seepz

9143. SHRI RADHAKANTA DIGAL: Will the Minister of COMMERCE be pleased to state:

(a) whether the 100 per cent export oriented gems and jewellery complex set up in the Santacruz Electronic Export Processing Zone (SEEPZ) has gone on stream;

(b) if so, since when and the details of the production started in that unit;

(c) whether steps have also been taken to export the gems and jewellery produced in that unit; and

(d) if so, the details of the gems and jewellery export made from that unit?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (d). Out of 9 units approved for being set up in the Gem and Jewellery Complex in Santacruz Electronics Export Processing Zone (SEEPZ), one unit has gone into production in March, 1988. The unit has made exports of Diamond studied jewellery valued at Rs.3.28 lakhs in the same month.

Export of Mulberry Silk to EEC

9144. SHRI RADHAKANTA DIGAL: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are exporting mulberry silk, to EEC countries through the Indian Silk Export Promotion Council;

(b) if so, the total amount worth mulberry will exported to those countries during the last three years;

(c) the projection made for the export of mulberry silk to EEC countries in 1988-89; and

(d) the details thereof?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) and (b). India does not encourage export of mulberry raw silk as a general policy and there have been no exports of this item during the last 3 years. However, exports of mulberry silk goods is done by registered exporters and not by Indian Silk Export Promotion Council. Exports of mulberry silk goods to EEC countries during the last 3 years were as follows:

<i>Year</i>	<i>Rs (In Crores)</i>
1985-86	48.95
1986-87	74.35
1987-88	106.70

(c) and (d). The projection made by Indian Silk Export Promotion Council for the export of mulberry silk goods to EEC countries during 1988-89 is Rs.139 crores.

Closure of Handloom Units

9145. SHRI SYED SHAHABUDDIN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware of the crisis faced by the handloom sector resulting in closure of handloom units all over the country, particularly in Uttar Pradesh and Bihar;

(b) the amount of financial assistance extended to the handloom sector in the form of additional share capital or interest free loan during 1987-88; and

(c) the revised price for Janata cloth supplied by the handloom sector?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) On account of rise in prices of cotton yarn due to high cotton prices and poor off-take of cloth due to erosion of purchasing power in rural and urban areas, mostly on account of drought conditions and floods, there has been reduction in levels of handloom weaving activity in some areas.

(b) An amount of Rs.466.75 lakhs was released during the year 1987-1988 to different States to strengthen the share capital base of Handloom Primary/ Apex Societies and Corporations.

(c) The consumer price of Janata cloth is fixed by the Central Government on the basis of costing particulars-relating to price of inputs, conversion cost and overheads-furnished by the State Governments at a given point of time. The consumer prices of Janata cloth produced in all States were